

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 18.05.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD-2.0/71/2026	WP (C) No. 629 of 2025	SHRI. LORENCE MALNGIANG -VS- THE KHASI HILLS AUTONOMOUS DISTRICT COUNCIL & ORS	MR. R. PAHSYNTIEW	SHRI. W. KHYLLEP	SMTI. E. SHBAONG	12:00 PM	PHYSICAL	VIDEO CONFERENCE ROOM
2.	HCM/SMD-2.0/13/2026	CrI. Petn. No. 54 of 2024	SMTI. DEIRDRI SHYLLA -VS- STATE OF MEGHALAYA & ORS	MR. K.CH. GAUTAM	MRS I. LYGWA MR. M. LYGDOH	SMTI. P. YADAV	11:00 AM	PHYSICAL	ANNEXE BUILDING
3.	HCM/SMD-2.0/15/2026	CrI. Petn. No. 76 of 2025	SMTI. DEIRDRI SHYLLA -VS- STATE OF MEGHALAYA & ORS	MR. K.CH. GAUTAM	MRS I. LYGWA	SMTI. P. YADAV	11:00 AM	PHYSICAL	ANNEXE BUILDING

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 19.05.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD.20 /79/2026	WP (C) 441 OF 2025	SHRI. SANTEMAN MAWNAI & ORS -VS- THE DORBAR SHNONG, LAD PNAR THYMMAI & ORS	MR. K. V. KHARLYNGDOH MS. D. BYNNUD	MR. D. THABAH MS. O.A.I BANG MRS. N.G. SHYLLA MR. J. N. RYNJAH MS.M.MYRCHIANG	DR. D. MAWLONG	10:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM

HIGH COURT OF MEGHALAYA, SHILLONG
MEDIATION CAUSE LIST
Cases Listed for Mediation on 22.05.2026

Mediators are requested to expedite the mediation process and complete it within the prescribed limit of 90 days of first appearance of parties before the Mediator.

MEDIATION CASES

Sl No	High Court Mediation File No.	Original Case No.	Parties Name	Petitioner's Advocate	Respondent's Advocate	Name Of The Mediator	Time	Mode	Room
1	HCM/SMD-2.0/51/2026	WP(C) No. 299 of 2025	SHRI. ROSTONWELL KHARBYNGAR -VS- STATE OF MEGHALAYA & ORS	MR. W. KHONGSNI	MS. Z. E. NONGKYNRIH	SMTI. E. SHABONG	11:00 AM	PHYSICAL	ANNEXE BUILDING
2	HCM/SMD-2.0/39/2026	WP (C) No. 344 of 2015	SHRI. MRINAL KANTE DE -VS- STATE OF MEGHALAYA & ORS	MS. S. THAPA MS. S. KHATUN	MR. J. N. RYNJAH	SMTI. A. M. PARIAT	11:30 AM	PHYSICAL	VIDEO CONFERENCE ROOM